Declaration of Assets and Liabilities

I, Gyanchand Manjhi, Son of of Late Gaya Manjhi, aged 47 Years, belonging to 119, Garkha, Vichan Sabha Constituency/Bhartiya Janta Party give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse Smt. Spouse, Smt. Urmila Kumari and dependants:

A. <u>Details of movable assets</u>

9	Sr. No.	(Assets in joint na Description	Self	Spouse Name (s)	Dependent- 1 Name	Dependent-2 name	Dependent -3 name	
	(i)	Cash	Rs.15000.00	Rs.55000.00				
	(ii)	Deposits in Banks Financial Institutions And Non-Banking Financial Companies	Rs.4,56,512 in Saving Bank A/c No. 108394464308 with SBI, Vidhan Sabha Branch, Patna	Rs.3,50,000 in SBI Chapra Bazar And Fixed Deposit Rs.3.13 Lacs Approx.	Nil	Nil	Nil	
	(iii)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Nil	Nil	
-	(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	Nil	Nil	Nil	Nil	Nil	
(v)		Motor Vehicle (details of Make, etc) Bolero DX Old No. BR04D-3011 and Acorpio Make 2011		Nil	Nil	Nil	Nil	
((vi)	Jewellery (give details of weight and value)	Gold 250gm Stone 50Gm	Nil	Nil	Nil	Nil	
((vii)	Other assets, such as values of claims/interests	Nil	Nil	Nil	Nil		

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependant on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to

be mentioned)

Sr. No.	Description	Self	Spouse Name (s)	Depende nt-1 Name	Dependent -2 name	Depend ent-3 name	
(i)	Agricultural Land - Locations(s) - Survey Number(s) -Extent(Total measurement) - Current market value	14 Dhur at Garkha,½ Katha,at Village Sadhpur Rs.50000.00	Nil	Nil	Nil	Nil	
(ii) Non Agricultural Land - Locations(s) - Survey Number(s) -Extent(Total measurement) -Current market value		Nil	Nil	Nil	Nil	Nil	
(iii)	Building (Commercial and residential) - Locations(s) - Survey/ door Number(s) -Extent(Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	
(iv)a	House/Apartments, etc Locations(s) - Survey/ door Number(s) - Extent(Total measurement) - Current market value House No.3 Patna City 550Sq.ft. Rs.12,00,00		House 2 Katha at Chapra Sadar Block Rs.6.7 Lac	Nil	Nil	Nil	
(v)	Others (Such as interest in property)	DBB2 Gun, NP Bore Riffle and NB Revolver	Nil	Nil	Nil	Nil	

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-

Sr. No. Description Name & Address of Amount Bank/Financial Intuitions(s) outstanding as on /Department (s) 01.01.2014 (i) Loans from Banks Loan Rs.7,16750/-Nil Paid Rs.470340/-Dues Loan Rs.246410/-(ii) Loans from financial institutions Nil Nil (iii) Government Dues: Nil Nil (a) dues to departments dealing with government accommodation

	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	
	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	
	(f) other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge (Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)		Nil	
	(ii) Wealth Tax (Also indicate the assessment year up to which Wealth Tax return filed.)	Nil	Nil	
	(iii) Sales Tax (Only in case of proprietary business)	Nil	Nil	
	(iv) Property Tax			

GPF/CPF/PRAN N	No :-									
Gender	1-	M] (M/F)			
Date of Birth	:-	2	6	1	0	1	9	6	4	(DD/MM/YYYY)
Class/Group	:-									(A/B/C)
Cadre	:-									

(Full name e.g. B.A.S. Bihar Administrative Service) (B.S.S. Bihar Secreariat Service)

Home District Saran (Chapra)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 317467 Finds Name : Gyanchand Manhi. 4. 4. 4. Vill & P.O.-Sadhpur & P.S.-Garkha.

District-Saran (Chapra)

Place: विशेष्ट विभाग समा - परता

Personal Details

Date: 5-3-014, Note: Please sign each page of declaration